

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO.9876 OF 2020

PETITIONERS :

1. ABHISHEK T M, AGED 17 YEARS
SOCIAL NIVAS, VALANCHANARI MEETHAL,
OLAVANA P.O, KOZHIKODE PIN-673 019
(MINOR) REPRESENTED BY HIS FATHER VINOD T.M
2. NIJAI GIRI, AGED 17 YEARS
MADAPLATHURUTH, MOOTHAKUNNAM P.O,
NORTH PARAVOOR PIN- 683 516
(MINOR) REPRESENTED BY HIS FATHER GIRI P.K
3. SHARSHA BACKER K, AGED 17 YEARS
KUZHIMBADATHE HOUSE, UNNIYALUNGAL,
FAROOK COLLEGE P.O, KOZHIKODE PIN-673 632
(MINOR) REPRESENTED BY HIS MOTHER JILSIYA K
4. VINAY THOMAS ABRAHAM, PUNNAMMOTTIL HOUSE,
SRA F-1, SOUMYA NAGAR, ALINCHUVADU,
EDAPPALLY P.O, KOCHI- 682024

BY ADV.DR. K P PRADEEP

RESPONDENTS:-

1. STATE OF KERALA
REPRESENTED BY ITS SECRETARY TO GOVERNMENT,
SPORTS AND YOUTH AFFAIRS, SECRETARIAT,
THIRUVANANTHAPURAM - 695 001
2. THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,
OFFICE OF THE COMMISSIONER FOR ENTRANCE EXAMINATION,
FIFTH FLOOR, HOUSING BOARD BUILDINGS, SANTHI NAGAR,
THIRUVANANTHAPURAM-695001
3. KERALA STATE SPORTS COUNCIL,
STATUE ROAD, THIRUVANANTHAPURAM - 695 001
REPRESENTED BY ITS SECRETARY
R1 TO R3 BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

ORDER

Admit.

The learned Government Pleader takes notice for respondents 1 and 2. Issue notice by speed post to respondent No.3. The petitioner will also endeavour to serve notice on the third respondent or the Standing Counsel for the third respondent through E-mail.

I am, *prima facie*, convinced that the terms of the prospectus cannot be changed in any manner after the last date for submitting the application. In that view of the matter, there will be an interim stay of Exts.P4 and P4(a) for a period of two weeks.

Post on 25.5.2020.

**GOPINATH.P.
JUDGE**

csI

APPENDIX

PETITIONERS' EXHIBITS :

EXHIBIT P1: THE TRUE COPY OF THE RELEVANT PAGES OF THE PROSPECTUS, KEAM 2020.

EXHIBIT P2:- THE TRUE COPY OF THE CERTIFICATE ISSUED TO THE 4TH PETITIONER.

EXHIBIT P3:- THE TRUE COPY OF THE GOVERNMENT ORDER NO. G.O(RT) NO.51/2019/S&YA THIRUVANANTHAPURAM DATED 7.3.2019.

EXHIBIT P3(A):-THE TRUE COPY OF THE ANNEXURE XVIII(II) MARK LIST PUBLISHED AS A PART OF EXHIBIT P1

EXHIBIT P4:- THE TRUE COPY OF THE ORDER G.O(RT) NO.42/2020/S&YA DATED 10.2.2020.

EXHIBIT P4(A):-THE TRUE COPY OF THE ALTERED MARK LIST PUBLISHED PURSUANT TO EXHIBIT P4 ORDER.

EXHIBIT P5:- THE TRUE COPY OF THE REPRESENTATION DATED 18.3.2020 SUBMITTED BY THE PETITIONERS BEFORE THE RESPONDENT AUTHORITIES.

RESPONDENTS' EXHIBITS : NIL